

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 69/Chd/2017  
alongwith CA No. 19/2017**

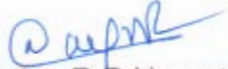
Rajinder Kumar and others. ...Petitioners


Versus.

M/s. SUS Agro Foods India Pvt. Ltd. and others ...Respondents

Present: Dr. Rajansh Thukral, Advocate for petitioners.  
None for respondents.

On request, adjourned to 14.03.2017.

  
(Justice R.P. Nagrath)  
Member (Judicial)

  
(Deepa Krishan)  
Member(Technical)

February 22, 2017.

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